

(b) whether Government proposes to bail out them in view of the great hardships experienced by them and if so, the details thereof; and

(c) whether some of the new entrant companies have sought a refund of their entry fees in return for surrendering their licenses and spectrum to Government and if so, the details thereof and Government's reaction in regard thereto?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) Sir, as per Unified Access Service (UAS) License condition, the date of registration by Telecom Engineering Centre (TEC)/Telecom Enforcement Resource and Monitoring (TERM) of Department of Telecom is to be treated as date of meeting the roll out obligation in the case prescribed coverage criteria is met for roll out obligation on testing. Most of the new licensees who got UAS Licences in 2008 have registered with TERM cells of Department of Telecom (DoT) for testing and issuance of test certificates of meeting the roll out obligation. In the competitive environment, garnering of the subscribers depends on various factors, which include the business strategy of individual operators.

(b) Does not arise in view of (a) above.

(c) No request has been received from new telecom operators who got licences in 2008 by DoT regarding their surrender of UAS license alongwith the spectrum.

Allotment of 3G spectrum

3448. SHRI R.C. SINGH: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government has allotted 3G spectrum to the bidders;

(b) if so, the details of spectrum provided to each player, area-wise; and

(c) by when the service providers are going to provide 3G services to the customers?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) Yes, Sir.

(b) and (c) Details of 3G spectrum allotted alongwith the status of commercial launch of services by mobile service provider companies, service area-wise is given in the Statement (See below).

As per Notice Inviting Applications (NIA), in Metro service areas, 3G service provider shall be required to provide street level coverage in at least 90% of the service area within five years of the Effective Date. In Category 'A', 'B' and 'C' Service areas the licensee shall ensure that atleast 50% of the District Headquarters ("DHQ") in the service areas will be covered, out of which at least 15% of the DHQs should be rural Short Distance Charging Areas ("SDCA"), within five years of the Effective Date.

Statement

*Details of 3G Spectrum allotments alongwith status of
commercial launch - Details:*

Service Area	Winning Price (Rs crore)	Successful Bidder	Frequency (in MHz)	Whether Commercially launched
1	2	3	4	5
Delhi	3,316.93	Vodafone Essar Limited	1959-1964	No
	3,316.93	Bharti Airtel Limited	1969-1974	No
	3,316.93	Reliance Telecom Limited	1974-1979	No
	3,316.93	MTNL	1964-1969	Yes
Mumbai	3,247.07	Reliance Telecom Limited	1959-1964	No
	3,247.07	Vodafone Essar Limited	1969-1974	No
	3,247.07	Bharti Airtel Limited	1974-1979	No
	3,247.07	MTNL	1964-1969	Yes
Maharashtra	1,257.82	Tata Teleservices Limited	1959-1964	Yes
	1,257.82	Idea Cellular Limited	1969-1974	No
	1,257.82	Vodafone Essar Limited	1974-1979	No
	1,257.82	BSNL	1964-1969	Yes

1	2	3	4	5
Gujarat	1,076.06	Tata Teleservices Limited	1959-1964	Yes
	1,076.06	Vodafone Essar Limited	1969-1974	No
	1,076.06	Idea Cellular Limited	1974-1979	No
	1,076.06	BSNL	1964-1969	Yes
Andhra Pradesh	1,373.14	Bharti Airtel Limited	1959-1964	No
	1,373.14	Idea Cellular Limited	1969-1974	No
	1,373.14	Aircel Limited	1974-1979	No
	1,373.14	BSNL	1964-1969	Yes
Karnataka	1,579.91	Tata Teleservices Limited	1959-1964	Yes
	1,579.91	Aircel Limited	1969-1974	No
	1,579.91	Bharti Airtel Limited	1974-1979	No
	1,579.91	BSNL	1964-1969	Yes
Tamil Nadu	1,464.94	Bharti Airtel Limited	1959-1964	No
	1,464.94	Vodafone Essar Limited	1969-1974	No
	1,464.94	Aircel Limited	1974-1979	No
	1,464.94	BSNL	1964-1969	Yes
Kolkata	544.26	Vodafone Essar Limited	1959-1964	No
	544.26	Aircel Limited	1969-1974	No
	544.26	Reliance Telecom Limited	1974-1979	No
	544.26	BSNL	1964-1969	Yes
Kerala	312.48	Idea Cellular Limited	1959-1964	No
	312.48	Tata Teleservices Limited	1969-1974	Yes
	312.48	Aircel Limited	1974-1979	No
	312.48	BSNL	1964-1969	Yes
Punjab	322.01	Idea Cellular Limited	1959-1964	No
	322.01	Reliance Telecom Limited	1964-1979	No

1	2	3	4	5
Haryana	322.01	Tata Teleservices Limited	1969-1974	Yes
	322.01	Aircel Limited	1974-1979	No
	322.01	BSNL	1935-1940	Yes
	222.58	Idea Cellular Limited	1959-1964	No
	222.58	Tata Teleservices Limited	1969-1974	Yes
	222.58	Vodafone Essar Limited	1974-1979	No
Uttar Pradesh (E)	222.58	BSNL	1964-1969	Yes
	364.57	Aircel Limited	1959-1964	No
	364.57	Idea Cellular Limited	1969-1974	No
	364.57	Vodafone Essar Limited	1974-1979	No
Uttar Pradesh (W)	364.57	BSNL	1964-1969	Yes
	514.04	Bharti Airtel Limited	1959-1964	No
	514.04	Idea Cellular Limited	1969-1974	No
	514.04	Tata Teleservices Limited	1974-1979	Yes
Rajasthan	514.04	BSNL	1964-1969	Yes
	321.03	Reliance Telecom Limited	1959-1964	No
	321.03	Bharti Airtel Limited	1969-1974	No
	321.03	Tata Teleservices Limited	1974-1979	Yes
Madhya Pradesh	321.03	BSNL	1964-1969	Yes
	258.36	Idea Cellular Limited	1959-1964	No
	258.36	Reliance Telecom Limited	1969-1974	No
	258.36	Tata Teleservices Limited	1974-1979	Yes
West Bengal	258.36	BSNL	1964-1969	Yes
	123.63	Bharti Airtel Limited	1959-1964	No
	123.63	Reliance Telecom Limited	1964-1969	No
	123.63	Vodafone Essar Limited	1969-1974	No

1	2	3	4	5
	123.63	Aircel Limited	1974-1979	No
	123.63	BSNL	1928-1933	Yes
Himachal Pradesh	37.23	Bharti Airtel Limited	1959-1964	No
	37.23	S Tel Private Limited	1964-1969	No
	37.23	Idea Cellular Limited	1969-1974	No
	37.23	Reliance Telecom Limited	1974-1979	No
	37.23	BSNL	1935-1940	Yes
Bihar	203.46	S Tel Private Limited	1959-1964	No
	203.46	Bharti Airtel Limited	1964-1969	No
	203.46	Reliance Telecom Limited	1969-1974	No
	203.46	Aircel Limited	1974-1979	No
	203.46	BSNL	1935-1940	Yes
Orissa	96.98	S Tel Private limited	1959-1964	No
	96.98	Aircel Limited	1969-1974	No
	96.98	Reliance Telecom Limited	1974-1979	No
	96.98	BSNL	1964-1969	Yes
Assam	41.48	Reliance Telecom Limited	1959-1964	No
	41.48	Bharti Airtel Limited	1969-1974	No
	41.48	Aircel Limited	1974-1979	No
	41.48	BSNL	1964-1969	Yes
North East	42.30	Aircel Limited	1959-1964	No
	42.30	Bharti Airtel Limited	1969-1974	No
	42.30	Reliance Telecom Limited	1974-1979	No
	42.30	BSNL	1964-1969	Yes
Jammu & Kashmir	30.30	Idea Cellular Limited	1959-1964	No
	30.30	Aircel Limited	1964-1969	No

1	2	3	4	5
	30.30	Reliance Telecom Limited	1969-1974	No
	30.30	Bharti Airtel Limited	1974-1979	No
	30.30	BSNL	1935-1940	No

Note: The above frequencies are Uplink frequencies.

Recommendations of TRAI

3449. SHRI RAASHID ALVI: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government is considering to accept the recommendation of TRAI to cancel the licenses of 2G spectrum issued to different companies; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) and (b) Sir, Telecom Regulatory Authority of India (TRAI) recently has recommended to Department of Telecommunications (DoT) to take action including cancellation of the licenses, against those Unified Access Services (UAS) Licensees to whom the UAS Licences has been granted during the year 2006 to 2008 and who have not complied with the Roll-out obligations. It is proposed to take necessary action after verification of data and after taking legal advice.

Income received by telecom companies

3450. SHRI K.N. BALAGOPAL: Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

(a) whether Government has the data regarding the total income received by the telecom companies from operations in the last five years;

(b) if so, the details thereof; and

(c) the percentage of each company including PSUs in the income and the percentage of growth in income by each company in the last five financial years?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): (a) to (c) The details are given in Statement-I and II.